

ORISSA HIGH COURT
FILING REPORT AS ON :07/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	CRLMP/0000038/2023	ABHAYA KUMAR MALICK VS RENUBALA MALICK	RAMA KRISHNA BISOI VS	//0 JUDGE FAMILY COURT,BHUBANESWAR(Khordha) EC/0000057/2022
2	CRLMP/0000039/2023	JAYANT KUMAR NAYAK VS PURNIMA MOHANTY	NITYANANDA MOHAPATRA VS	//0 JUDGE FAMILY COURT,BALASORE(Baleshwar) Crp/0000057/2020
3	RSA/0000006/2023	MINATI PATRA VS THE SALES UNIT HEAD, ACC LIMITED,BBSR	KARUNAKAR RATH VS	// () //
4	WA/0000014/2023	STATE OF ODISHA VS BHABAGRAHI DEHURY	SAROJ KANTA SAMAL, A.G.A. VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :07/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2023 CRLMP/38/2023	ABHAYA KUMAR MALLICK-MP	AJIT KUMAR SAMANTRAY
2	9/2023 CRLMP/38/2023	ABHAYA KUMAR MALLICK-MP	AJIT KUMAR SAMANTRAY
3	27/2023 CMP/24/2023	BISHNUPADA PATRA-MP	PRANAB KUMAR DAS
4	32/2023 WA/14/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
5	33/2023 WA/14/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
6	291/2023 WP(C)/34892/2022	HAREKRUSHNA DAS-MP	KARUNAKAR RATH
7	292/2023 WP(C)/21258/2022	SIMANTINI PRADHAN-MP	
8	293/2023 WP(C)/4737/2003	LAXMINARAYAN DEV-MP	M/S.R.K.MOHANTY,M/S. NIRMAL CH. MOHANTY,A.D.